

category. Therefore, all our hopes to bag the gold medal in this event were dashed to the ground. The officers in the sports Federation...

MR. DEPUTY SPEAKER : Please conclude

SHRIMATI SUMITRA MAHAJAN (Indore) : I am touching an important point. Our officials in the sports Federation fail to take the right decisions. I urge the Government to disclose their sports policy and it should be discussed in the Lok Sabha. We may not have succeeded in these events but the Youth Congress showed its powers in other fields in the Bhopal ...*(Interruptions)*

SHRI NAND KUMAR SAI (Raigarh) : The prices of drugs and medicines have risen so high during the last 2-3 years that they have been beyond the reach of the poor. The price of Glucose water bottle with 5 per cent next rose content is Rs. 8 but the price marked on the bottle is Rs. 29.90. In the rural and adivasi areas, it is being sold for Rs. 100/- why a price of Rs.29.90 has been marked on a bottle costing Rs.8? Government should make a statement on these malpractices by drug companies.

[English]

SHRI SHIVANAND H. KOUJALGI (Belgaum) : Sir, I want to raise one important matter regarding the situation arising out of the strike of advocates of Hubli Dharwar and other parts of the northern Karnataka. The strike is in protest against the non-establishment of the High Court Bench at Hubli Dharwar. Due to the strike the situation is tense which may lead to a law and order problem. The Government of Karnataka has requested for the establishment of a High Court Bench at Hubli. The Karnataka Assembly has also passed a unanimous resolution for establishing a High Court Bench at Hubli. I draw the attention of the hon. Law Minister and request him to take action immediately in this regard. I also request him to visit Karnataka immediately to solve this problem.

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Mr. Deputy-Speaker, Sir, reportedly there is a move by an influential quarter having relations with the ruling party for the shifting of the headquarters of Coal India Limited from Calcutta. This matter has also been reported in a section of the Press. I have come across a write up saying that a resolution to this effect has also been passed in one of the State Assemblies. Sir, it is causing concern and it is also creating uncertainty in the concerned quarters. Therefore, it should be clarified by the hon. Minister. If there is any such move the subsidiary company should also be consulted before taking a decision in this regard. There should not be any haste in this matter ...*(Interruptions)*

SHRI TARIT BARAN TOPDAR (Barrackpore) : Sir, I join him on this matter. I feel that this should not happen without the knowledge of Parliament...*(Interruptions)*

[Translation]

SHRI FAGGAN SINGH KULESTE (Mandola) : Mr. Deputy Speaker, Sir, about 30 persons belonging to Bega tribe of adivasi tribes residing in District Mandola have died due to the break out of a serious infectious disease there. In spite of our constant endeavour to bring it to the notice of the Government, no action has been taken by them. Through you, Sir, I would urge the hon. Minister to ensure that either the State Government or the Central Government undertake measures to eradicate this menace. This Bega tribe resides in adivasi areas and the steps have been taken in this direction. I would request the hon. Minister to make a statement thereon and order necessary measures...*(Interruptions)*

MR. DEPUTY SPEAKER : I may bring it to your notice that the names have been selected by the hon. Speaker.

[English]

The names have been selected by the hon. Speaker. I will try to accommodate others also. First, I will call the names of those hon. Members who have already been selected by the hon. Speaker ...*(Interruptions)*

SHRI SAT MAHAJAN (Kangra) : We are not treated properly. We will not accept this...*(Interruptions)* We are not going to accept this.

MR. DEPUTY SPEAKER : Please sit down. Let Shri Tiwari speak first. I will allow you all.

(Interruptions)

SHRI SAT MAHAJAN : We are also elected by the people but all our requests have been rejected ...*(Interruptions)*

[Translation]

MR. DEPUTY SPEAKER : If you keep on shouting, you will not be called to speak.

SHRI BRIJ BHUSHAN TIWARI (Dumariaganj) : Sir, I would refer to the statement laid on the Table yesterday about Shrimati Subhawati Devi by the hon. Minister of Home Affairs. The incident occurred on the 27th February. A party worker was rushing to the district administration to inform them about an impending assault on Shrimati Subhawati Devi by some anti social elements but the worker was way laid and murdered in broad daylight.

According to the statement laid by the hon. Minister both the DIG and IG have confirmed in their respective statements that charges made by Shrimati Subhawati Devi are correct. A committee of the House should be appointed to verify the statements made by DIG and IG Gorakhpur and Shrimati Subhawati Devi and if need is felt the DIG and IG should be asked to appear before the committee.

SHRI DEVENDRA BAHADUR ROY (Sultanpur) : Mr. Deputy Speaker, Sir, I want to draw the attention of the

House as well as the Government to the killing of innocent Children in the Eastern region of U.P. comprising Sultanpur, Jaunpur and Pratapgarh etc. To-date 30 children have been killed.

News items are daily appearing in the Press about these killings of children which are attributed to wolves and hyenas. The U.P. Government has not taken any action to curb this menace. I along with vedantiji had given notice of a question on June 12 on the subject, besides writing to the P.M. But no action has been taken till date. The Forest Department claims that it is a wolf but even after killing the wolves, children are still being slaughtered. The Government should investigate whether some foreign power has a hand in these murders or some wild animal is stalking and killing these children. Secondly, these killings are going on for the past four months but none of the senior police officers - S.P., D.M. or Commissioner - toured the affected area at night. It is surprising that nobody dare moves in the Eastern region at night in a Maruti Car and if at all somebody ventures out, he is murdered. I will not ask the Home Minister to tour that area because he will go there with escort and nobody would tell him anything. 30 innocent persons have been killed so far. Children in the age group 3-7 years are being killed. The library, of which we had heard a lot, failed to provide us information which was sought 25 days ago. The relatives of the people killed in riots are given a compensation of Rs. 1 lakh each but not even Rs. 5 have been given to the parents of the children who have fallen prey to this menace. I demand that Rs. 1 lakh be paid to the next of kin of all the 60 victims of this menace. Besides, a parliamentary Committee should visit the affected area so that people may relate that tale of woe fearlessly to the committed and restore their faith in the administration. All those found guilty of this carnage should be punished.

MR. DEPUTY SPEAKER : How many more demands you want to make?

SHRI DEVENDRA BAHADUR ROY : The CID must be asked to investigate the cases of all these innocent persons who are languishing in jails on charges of murder and tool. These are my four demands.

SHRI RAJESH PILOT (Daura) : Sir, I do concede that Government need not reply to all the point raised here but some of the points are important and Government must come out with a reply. In case there is no response from the Government, all our endeavour are in vain.

MR. DEPUTY SPEAKER : No, action would be taken thereon.

SHRI RAJESH PILOT : A few days back, the Agriculture Minister had announced in the House that Rs.500 per acre and, Rs.50,000 to the next of kin of those killed in floods in Bihar. As the announcement has been made by a union Minister, he must also clarify, whether it is a policy decision or an adhoc arrangement?

To-day, I want to ask two questions First, our Prime Minister claims to be a well wisher of the farmers. Since independence, it has been the practice to include a person with rural back ground as the Member of the Planning Commission. But in the recently constituted Planning Commission there is not a single person with rural back ground. All the retired officers have been inducted into the Planning Commission. There is not a single Member with rural background. The chairman of the North East Council was always invited to the meetings of the Planning Commission to expose the cause of the hill areas. Shri Ram Vilas Paswan always decried the prevailing system which had remind the country. But what is the position now? The Planning Commission comprises only retired officers with no Member of rural back ground. We also used to associate people from weaker section of society to convey their views before the Planning Commission.

I read in the Hindu to-day that the American Ambassador is presently touring Kashmir. He met the Hurriat leaders and had bend with Shabir Shah. To-day he will meet the military officers and other administrative officers to discuss the law and order situation. It is quite strange for the American ambassador to hold meetings with the administrative officers. It is for the Government to find out the veracity of the newsitem. If the American ambassador...*(Interruptions)*

SHRI MUKHTAR ANIS (Sitapur) : You read 'Hindu' while we read 'The Times of India' and 'The Hindustan Times' where no such newsitem has been published.

SHRI RAJESH PILOT : I want the Government to clarify the position...*(Interruptions)*

MR. DEPUTY SPEAKER : Please do not interrupt.
(Interruptions)

SHRI RAJESH PILOT : May be the news item is wrong. But if the American Ambassador visits Kashmir and discusses the Law and Order situation with military officers and the administrative officers, it is not a healthy practice. I only want the Government to clarify the position.

SHRI MUKHTAR ANIS : I want to make a submission about the points raised by Shri Pilot.

MR. DEPUTY SPEAKER : Shri Chaman Lal Gupta wants to speak. You may please sit down.

SHRI CHAMAN LAL GUPTA (Udhampur) : Mr. Deputy Speaker, Sir, the American Ambassador has been meeting the terrorist leaders, holding regular meetings with the political leaders and on top of it he is summoning all the officials of the Government for talks. This exercise is going on for the past one week. Tomorrow, he will visit Udhampur and then Jammu. In this way this unofficial visit has virtually become an official visit. What are his intentions? Four American officials are staying in the guest house in Srinagar for the past one and half month. We would like to know the American intentions vis-a-vis the Kashmir problem?